

37. Sh. PARDEEP CHAUDHRY (Kalka):

Will the Home Minister be pleased to state that:-

- a) whether it is a fact that an FIR No. 341 dated 17.10.2016 was registered in the Police Station, Pinjore against M/S ACC Limited, Surajpur about a scam of Rs. 2,000 crore and said matter was handed over to the Vigilance Department for investigation by the Government on dated 07.09.2018; and
- b) if so, the details of the investigation conducted by the Vigilance Department in this regard ?

MANOHAR LAL, CHIEF MINISTER, HARYANA

- a) Yes, Sir.
- b) The investigation has been completed by the State Vigilance Bureau, Haryana and report has been submitted before the Court of Additional Civil Judge, Kalka.

मनोहर लाल, मुख्यमंत्री, हरियाणा

क) हां, श्रीमान जी।

ख) राज्य चौकसी ब्यूरो द्वारा मुकदमें का अनुसंधान पूर्ण किया जा चुका है, जिस बारे रिपोर्ट अतिरिक्त सिविल जज, कालका की अदालत में प्रस्तुत कर दी गई है।